

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 3600-3603 OF 2001

VIJAY KUMAR

Appellant (s)

VERSUS

KRISHAN K. DUTT (DEAD) BY L.RS. & ORS

Respondent(s)

(With office report)

WITH SLP(C) NO. 19370 of 1998

(With appln.(s) for directions and substitution of lrs. of deceased respondents and c/delay in filing substitution appln. and prayer for interim relief)

Date: 14/07/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Appellant(s)

Mr. Manoj Swarup, Adv.
for M/S Manoj Swarup & Co.,Adv.

For Respondent(s)

Mr. Dhruv Mehta, adv.
for M/S K.L. Mehta & Co. ,Adv

Mr. Manoj Swarup ,Adv

Mr. J.L. Gupta, Sr.Adv.
Ms. S. Janani ,Adv

Mrs. Sureshta Bagga ,Adv

Ms. Minakshi Vij ,Adv

Rr-Ex-Parte

Mr. Annam D.N. Rao, adv.

UPON hearing counsel the Court made the following
ORDER

st

List these matters on 21 July, 2009.

(Sukhbir Paul Kaur)
Court Master

(Neeru Bala Vij)
Court Master